

(c) whether there are any other major institutions without the top managerial personnel; and

(d) the reasons and constraints in appointing the heads of the institutions promptly without delay?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (d) The information is being collected and will be laid on the Table of the House.

Applications for setting up of foreign universities

1527. SHRI V. HANUMANTHA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have received a number of applications for establishment of foreign universities;

(b) the stand of the University Grants Commission on establishment of such universities in the country;

(c) whether a separate body would be set up to oversee these foreign universities; and

(d) the steps proposed to help students who have studied in institutions which have collaborated with foreign universities?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (d) A legislative proposal for regulation of entry and operation of Foreign Educational Institutes in the country is under consideration of the Government. At present, only the All India Council for Technical Education has regulations for the entry and operation of foreign universities in India, imparting technical education.

Funding pattern of SSA

1528. MS. SUSHILA TIRIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government propose to change the funding pattern of the Sarva Shiksha Abhiyan;

(b) if so, the reasons therefor; and

(c) whether it is a fact that some States had protested this funding pattern?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) The Framework for Implementation of Sarva Shiksha Abhiyan (SSA) programme provides for funds sharing in the ratio of 85:15 between the Central Government and States/UTs during Eleventh plan, in the ratio of 75:25 during the Tenth plan and in the ratio of 50:50, thereafter. The North Eastern States as special dispensation were allowed funding pattern of 90:10 during 2005-06 and 2006-07 while 15% share in their case

was being borne by the Department for Development of North East Region (DoNER).

(c) Yes, Sir.

Central University in every State

1529. SHRIMATI N.P. DURGA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the manner in which the Prime Minister's endeavour to have a Central University in every State and a degree college in every district is proposed to be fulfilled by his Ministry;

(b) whether this is a major thrust area of his Ministry in the Eleventh Five Year Plan;

(c) whether it is a fact that the Planning Commission and the UGC has been asked to prepare a strategy in this regard; and

(d) the extent to which the above vision of the Prime Minister would help in improving the Gross Enrolment Ratio in higher education in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Subject to the Plan being finalized, it is proposed to establish 30 new Central Universities during the Eleventh Plan and the first two years of the Twelfth Plan period, and to provide assistance for establishing one college in each district with low Gross Enrolment Ratio (GER) in higher education.

(b) Yes, Sir.

(c) Action for establishment, in the first phase, of one Central University, in each of the 16 States which do not have a Central University so far, namely Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Orissa, Punjab, Rajasthan, Tamil Nadu and Uttarakhand, has already been initiated.

(d) The targeted GER, as against the present level of approximately 10%, is at least 15% by the end of the Eleventh Plan and 21% by the end of the Twelfth Plan.

Universities recognised by UGC

1530. SHRI V. HANUMANTHA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of universities recognized by the University Grants Commission;

(b) whether there is a proposal by the Commission to classify universities on the basis of their academic standing and other criteria;

(c) if so, the guidelines developed to fix a status or a category;

(d) whether any professional accreditation body has been identified to do the assessment; and